

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

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**Subject: Promotion of Drivers.**

## ORDER

**No:** 566/NG

**Dated:** 19/08/19

On the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff as approved by Hon'ble the Chief Justice, the representation of Sh. Ganesh Lal, Driver Grade-I stands rejected and S/Sh. Om Parkash and Reyaz Ahmad Rather, Drivers Grade-I are hereby promoted temporarily as Chauffeurs in the Pay Level- 6C (Rs.35700-113100) against the posts that have fallen vacant due to retirement of S/Sh. Abdul Majid Rather and Abdul Salam Bhat, Chauffeurs.

**By order;**

(Sanjay Dhar)  
**Registrar General**

No: 13204-24/NG

Dated 19/08/19

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
....for information of their Lordships
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/ Srinagar,  
.....for information and necessary action.
6. Central Project Coordinator, e-Court, with the request to uphold the same on the website.
7. Chief Accounts Officer, High Court Main Wing, Srinagar.
8. Accounts Officer, High Court Wing, Srinagar/Jammu  
.....for information and necessary action.
9. Shri \_\_\_\_\_ for information and compliance.

**Registrar General**

19/08/19